

PRL. CIVIL JUDGE AND JMFC, TIPTUR
Sri.Dasari Kranti Kiran
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 30-06-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 147/2014 (Hearing on IA) IA/1/2014		SHIVALINGAMURTHY Vs SARVAMANGALA	
2	O.S. 19/2015 (HEARING) IA/2/2015 IA/1/2015		BALASUBRAMANYA Vs SHANMUKHAPPA	B.G.CHANDRAPPA
3	O.S. 107/2015 (HEARING)		SOWBHAGYAMMA Vs VISHALAKSHAMMA	K.S. RAMASWAMY IYENGAR
4	O.S. 152/2016 (HEARING)		Sudhakar. B.S. Vs Shanthamma	
5	FDP 12/2016 (HEARING)		Drakshayanamma Vs Narasimhamurthy	
6	FDP 16/2017 (HEARING)		Jahanavi H Vs Vasanthamma	
7	O.S. 366/2017 (Hearing on IA)		Chandrappa @ Chandraiah Vs M/s Adani Green Energy (UP) Ltd	Nataraju.M.C
8	Misc 7/2019 (HEARING)		Sharadamma Vs G.R.Shivanna	K.B.Lingappa
9	O.S. 37/2018 (ISSUES) IA/1/2018 IA/2/2018		T.M.Raghunandan Vs M.D.Shekar,	Ramaswamy Iyengar.K.S
10	O.S. 363/2018 (ISSUES)		Kempadevamma Vs Kariyamma	Nataraju.M.C
11	Misc 1/2016 (Amended Plaintiff)		AGP TIPTUR Vs JAYADEVAIAH @ JAYANNA ANOTHER	
12	O.S. 397/2013 (JUDGMENTS)		REVANNA AND OTHERS Vs CHIEF SECRETARY AND OTHERS	H.NAGARAJA
13	O.S. 172/2017 (JUDGMENTS)		Shivananjaiah alias Shivanna Vs Shivashankaraiah	

(O.S./0000172/2017)
: O.S./0000172/2017

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14	O.S. 513/2014 (ORDERS) IA/1/2014 IA/2/2014		SRI.KODANDARAMAIAH AND ANOTHER Vs SRI.RANGADHAMA	H.S. SURABHI DHENU
15	O.S. 233/2015 (ORDERS) IA/2/2015 IA/1/2015		N. SHANKARAPPA Vs JAYADEVAIAH	C.VENU
Cases listed below are adjourned due to Covid 19				
16	EX 63/2018 (Call on)	03-07-2020	Sadashivarao Vs B. Bharathkumar	Nagabhushan T.N
17	FDP 6/2017 (NOTICE)	29-07-2020 (11:00-12:00 AM)	Chaluvamba Vs Shylaja	
18	O.S. 231/2015 (For Objection)	29-07-2020 (11:00-12:00 AM)	RAJASHEKARA Vs BASAVARAJU	S.SOMASUNDAR
19	O.S. 9/2020 (Writer Statement) IA/2/2020	29-07-2020 (11:00-12:00 AM)	Manjunatha Vs Lakshmi Devamma	Lakshman.H
20	EX 37/2019 (Steps)	29-07-2020	Syndicate Bank Vs R.S.Puttappa	Mohamed Afroze Ahamed
21	O.S. 256/2016 (Amended Plaintiff)	31-07-2020 (11:00-12:00 AM)	Gazala Amin Vs Mohammed Ibrahim	
22	O.S. 483/2015 (EVIDENCE) IA/2/2015 IA/1/2015	31-07-2020 (11:00-12:00 AM)	A.S.SIDDALINGAPPA Vs BASAVALINGAPPA	K.B.LINGAPPA
23	O.S. 316/2017 (EVIDENCE)	31-07-2020 (11:00-12:00 AM)	Sri. B.N. Ningappa Vs Smt. Gowamma	H.S. SURABHI DHENU
24	O.S. 133/2018 (EVIDENCE)	31-07-2020 (11:00-12:00 AM)	R. Basavalingaiah and Sons Rep. by Prop. R.B. Kotturaiah Vs S.S. Panchaksharaiah	T.Anandakumar
25	O.S. 209/2018 (EVIDENCE)	31-07-2020	State Bank of India Vs S. Siddaramu	Lakshman.H
26	EX 3/2016 (Call on)	31-07-2020	Vasantha Vs R.C. Nanjamari	
27	O.S. 249/2018 (EVIDENCE)	04-08-2020 (11:00-12:00 AM)	State Bank of India Vs Kailashnath	Lakshman.H

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28	O.S. 229/2019 (EVIDENCE)	04-08-2020 (11:00-12:00 AM)	Thayamma Vs Thimmaiah	Basappa
29	O.S. 231/2019 (EVIDENCE)	04-08-2020 (11:00-12:00 AM)	Latha Vs Bharathkumar	Somasundar S
30	O.S. 359/2019 (EVIDENCE)	04-08-2020 (11:00-12:00 AM)	Rudraiah @ Rudrappa Vs Dasappa @ Dasanna	Venu.C

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1	C.C. 711/2017 (HEARING)		B.R. Shashidhar Vs Firoz Khan	H.C.RAMACHANDRAIAH
	(C.C./0000711/2017)			
	: C.C./0000711/2017			
2	C.C. 712/2017 (HEARING)		B.R. Shashidhar Vs Firoz Khan	H.C. RAMACHANDRAIAH
	(C.C./0000712/2017)			
	: C.C./0000712/2017			
3	P.C.R. 271/2017 (HEARING)		Shekarappa Vs Prakasha	
4	Cri.Misc. 51/2015 (ARGUMENTS)		C.D.P.O. TIPTUR Vs RAGHAVENDRA	
5	C.C. 541/2017 (ORDERS)		Shantha A S Vs Channakeshwaramurthy B	
Cases listed below are adjourned due to Covid 19				
6	C.C. 1/2020 (SUMMONS)	24-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs Shivanna	State by Complainant
7	C.C. 501/2013 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	MAHADEVAIAH H.N. Vs RAGHU H.S.	T.K. UDAYKUMAR
8	C.C. 2293/2014 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	MS.NANDINI MILK PRODUCERS CREDIT CO- OPERATIVE SOCEITY REP. BY ITS SECRETA Vs SYED AHAMED	
9	C.C. 2779/2014 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	K.S.KUMARASWAMY Vs K.B.RANGASWAMY	H.C.RAMACHANDRAIAH
10	C.C. 2789/2014 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	MS.SRIRAM CHITS PVT. LTD. TIPTUR RBY.S.D.JAYARAM Vs NAGARAJU	VASANTH KUMAR.D.
11	C.C. 282/2016 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	Puttaraju. H.S. Vs H.D. VASANTHAKUMAR	
12	C.C. 309/2016 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	The Manager, Sri. Gurukula Co- Op. society Ltd, Tiptur Vs G.V. Vijayalakshmi	
13	C.C. 805/2016 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	G S Ranganath Vs T K Shashi Alias T K Shashidhara	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 943/2016 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	M/s Akshayakalpa Farms and Foods Pvt Ltd r-p by its Manager K Rajeev Vs R naveen Kumar	
15	C.C. 1097/2016 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	Proprietor, Ms. Sahana Computers T.S. Dayananda Vs T.S. Jyotish Managing Partner Deviprasad Communications	
(C.C./0001097/2016) : C.C./0001097/2016				
16	C.C. 1123/2016 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	SRI KANANKA MULTI PURPOSE CO OPERATIVE SOCIETY, Vs LINGAPPA M	
(C.C./0001123/2016) : C.C./0001123/2016				
17	C.C. 349/2017 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	Jithendra Vs Chandraiah	
18	C.C. 460/2017 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	Ranganatha Vs Raghu K.B.	
(C.C./0000460/2017) : C.C./0000460/2017				
19	C.C. 563/2017 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	The Secretary, Nandini milk producers credit co-operative society, Tiptur Vs Shivamma	
20	C.C. 564/2017 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma Vs Ravikumar. R.S.	
21	C.C. 633/2017 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma Vs Umesh K D	
22	C.C. 706/2017 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	Sharanalah Vs L V Narayanappa	
23	C.C. 708/2017 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	Virupaksha Vs A H Sathyanarayana reddy	

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24	C.C. 760/2017 (Re-Issue NBW to Accused)	24-08-2020 (11:00-12:00 AM)	M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma Vs Mallikarajunaiah	VASANTH KUMAR.D.
(C.C./0000760/2017)				
: C.C./0000760/2017				
25	C.C. 543/2013 (Cross of PW1)	24-08-2020 (11:00-12:00 AM)	MS SRIRAM TRANSPORT FINANCE CO LTS REPRES BY ITS P.A. HOLDER KUMARA SWAMY Vs MOHAMED YAKOOB SHARIFF	
26	C.C. 369/2017 (Call on)	24-08-2020 (11:00-12:00 AM)	Ashwini Gupta Vs D N Sampathkumar	
(C.C./0000369/2017)				
: C.C./0000369/2017				
27	C.C. 309/2019 (Call on)	24-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Sachin	State by Complainant
28	C.C. 494/2019 (Call on)	24-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs Kempegowda	State by Complainant
29	Crl.Misc. 337/2016 (Further chief of PW1)	24-08-2020 (11:00-12:00 AM)	Afroz banu Vs Mahammed Ibrahim	T.K. UDAYKUMAR
(Crl.Misc./0000337/2016)				
: Crl.Misc./0000337/2016				
30	C.C. 515/2017 (Complaint Evidenc)	24-08-2020 (11:00-12:00 AM)	K.R. Bojegovda Vs K.M. Raghu	
31	Crl.Misc. 123/2007 (Await orders)	24-08-2020 (11:00-12:00 AM)	GIRIJA Vs YATHEESH	B. SATHISH
32	C.C. 2287/2014 (Cross of PW1)	25-08-2020 (11:00-12:00 AM)	MS. NANDINI MILK PRODUCERS CREDIT CO- OPERATIVE SOCIETY TIPTUR BY ITS SEC Vs PRASANNAKUMAR H.S.	G.R. MANJUNATHSWAMY VASANTH KUMAR.D.
33	C.C. 2317/2014 (Cross of PW1)	25-08-2020 (11:00-12:00 AM)	MS.NANDINI MILK PRODUCERS CREDIT CO- OPERATIVE SOCIETY BY ITS SECRETARY Vs PADMAMMA	

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34	C.C. 2492/2014 (Cross of PW1)	25-08-2020 (11:00-12:00 AM)	D.B.LAKSHMANAGOWDA Vs D.R.GIRIRAJU	S.SOMASUNDAR
35	C.C. 2389/2015 (Cross of PW1)	25-08-2020 (11:00-12:00 AM)	MS.NANDINI MILKL PRODUCERS CR.CO.OP. SOCIETY LTD. TIPTUR RBY, G.P.KUSUMA Vs HONNAPPA	M.K.YOGANAND
36	C.C. 180/2016 (Cross of PW1)	25-08-2020 (11:00-12:00 AM)	SREENATH S.S Vs V. MANOHAR	
37	C.C. 810/2016 (Cross of PW1)	25-08-2020 (11:00-12:00 AM)	The Manager, Vs Ramachandra Rao	
38	C.C. 301/2017 (Cross of PW1)	25-08-2020 (11:00-12:00 AM)	M.S. Chidanandamurthy Vs Ravi	
39	C.C. 621/2017 (Cross of PW1)	25-08-2020 (11:00-12:00 AM)	Sadashivaiah Vs Thirumalaswamy	VASANTH KUMAR.D.
(C.C./0000621/2017)				
: C.C./0000621/2017				
40	Crl.Misc. 182/2019 (For Objection)	25-08-2020 (11:00-12:00 AM)	Lava Kumar Vs T.S. Sumithra	Lakshman.H
41	Crl.Misc. 364/2016 (Petitioner Evidence)	25-08-2020 (11:00-12:00 AM)	Bharathi G.K. Vs Mahesh B.L.	M.S. JITHENDRA KUMAR M.C. NATARAJ
(Crl.Misc./0000364/2016)				
: Crl.Misc./0000364/2016				
42	C.C. 1281/2016 (Steps)	25-08-2020 (11:00-12:00 AM)	C S Renukaradya Vs M/S Vishwaviyetha Chits Pvt Ltd	
43	C.C. 303/2017 (Steps)	25-08-2020 (11:00-12:00 AM)	Chandrashekaraiah Vs Allabhaksh	
44	Crl.Misc. 79/2016 (Issue NBW to Accused)	25-08-2020 (11:00-12:00 AM)	Smt. Kavitha Vs Sri. P. M. Shivaprasad	
(Crl.Misc./0000079/2016)				
: Crl.Misc./0000079/2016				

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45	C.C. 891/2017 (Issue NBW to Accused)	25-08-2020 (11:00-12:00 AM)	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa Vs B S VISHWANATHA	H.N. SHEKAR
(C.C./0000891/2017)				
: C.C./0000891/2017				
46	C.C. 414/2019 (Issue NBW to Accused)	25-08-2020 (11:00-12:00 AM)	M/s Sri. Gurukula Co-operative Society Ltd, Vs K.M. Rangaswamy	Shekar H.N
47	C.C. 573/2019 (Issue NBW to Accused)	25-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Santhosha	State by Complainant
48	C.C. 925/2011 (EVIDENCE)	25-08-2020 (11:00-12:00 AM)	EXCISE P.S. TIPTUR Vs KUMAR	H.LAKSHMAN
49	C.C. 616/2012 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	P.S.J. K.B. CROSS P.S. Vs SADIQ	
50	C.C. 235/2013 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	KIBBANAHALLY PS Vs PRABHAKAR	
51	C.C. 236/2013 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	KIBBANAHALLY PS Vs GANGHADHARA	
52	C.C. 1703/2013 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	EXCISE P S Vs MANJOJ	
53	C.C. 504/2014 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	TOWN POLICE TIPTUR Vs SUDHAKAR	
54	C.C. 1749/2014 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	RURAL P.S. TIPTUR Vs MANJANNA @ MANJUNATHA 2 OTHERS	
55	C.C. 1750/2014 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	RURAL P.S. TIPTUR Vs MURUGESH T.K.	
56	C.C. 774/2016 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	Manager, Sri Gurukula Co-Operative society Ltd., Tiptur Vs B.G. Shivashankaraiah	
57	C.C. 1165/2016 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	Proprietor, Sri. Mailaralingeshwara Bricks Industries, Tiptur Vs T.K.Shivaraj	

(C.C./0001165/2016)
: C.C./0001165/2016

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58	C.C. 279/2019 (EVIDENCE)	26-08-2020 (11:00-12:00 AM)	Kibbanahalli Police Vs Manjunatha	State by Complainant
59	C.C. 236/2016 (Re-issue Summons to Accused)	26-08-2020 (11:00-12:00 AM)	C. MAHESH Vs RAMAKRISHNA	C.VENU
60	C.C. 588/2016 (Re-issue Summons to Accused)	26-08-2020 (11:00-12:00 AM)	M.J. Vijay Vs Lokesh	
	(C.C./0000588/2016) : C.C./0000588/2016			
61	C.C. 753/2016 (Re-issue Summons to Accused)	26-08-2020 (11:00-12:00 AM)	M/s P.T. Traders by Its Prop. H.N. Ningappa Vs Jahfar Prop of Limra Enterprises	B.G.KRISHNAMURTHY
	(C.C./0000753/2016) : C.C./0000753/2016			
62	C.C. 1298/2016 (Further cross of PW1)	26-08-2020 (11:00-12:00 AM)	S.R. Parmesh Vs Sujatha	
	(C.C./0001298/2016) : C.C./0001298/2016			
63	C.C. 64/2016 (For clarification,)	26-08-2020 (11:00-12:00 AM)	TOWN P.S. Vs MAHESHWARAJAH R.	
64	C.C. 2370/2015 (Reissue B/w to CW)	26-08-2020 (11:00-12:00 AM)	KIBBANAHALLI P.S. Vs SHIVA PRASAD	
65	C.C. 2339/2015 (For HBC)	26-08-2020 (11:00-12:00 AM)	TIPTUR RURAL POLICE Vs MADHU	
66	C.C. 168/2016 (ACCUSED STATEMENT u/s 313 CrPC)	26-08-2020	SRI SHIVAYOGI CREDIT CO- OPERATIVE SOCIETY R REPT BY ITS SECRETRARY N.C. RENUKAPRASAD Vs B. LAKKANNA	N.N. SREEDHARA
67	C.C. 1549/2017 (For Plea)	27-08-2020 (11:00-12:00 AM)	Tiptur Rural Police Station Vs Sharanabasava	
68	Cri.Misc. 168/2017 (Await Report)	27-08-2020 (11:00-12:00 AM)	Vs	
69	Cri.Misc. 312/2017 (Reissue FLW to the Respondent)	27-08-2020 (11:00-12:00 AM)	M-S Kalpataru products r-p by its partner SS santhosh Kumar Vs M-S Kiran Detective Security Force, R-p by its Proprtetor L Ramachandraiah	

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1	O.S. 110/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020		Sarvamangalamma Vs Mahesh	Ramachandraiah.H.C
2	O.S. 122/2016 (ISSUES)		H. Shivaramaiah Vs H. Shankaraiah	
3	O.S. 143/2017 (ISSUES)		V.C Jagadish Vs Shashikala	
4	O.S. 174/2017 (ISSUES)		Pattadadevaru Vs Gangamma	
(O.S./0000174/2017)				
: O.S./0000174/2017				
5	O.S. 325/2017 (ISSUES) IA/2/2017 IA/1/2017		H.N. Kantharaju Vs K.R. Rangaswamy	
6	O.S. 294/2018 (ISSUES) IA/1/2018		P.M. Rajanna Vs B.V. Madhu	Jagadeesh M.C.
7	O.S. 408/2018 (ISSUES) IA/1/2018 IA/2/2018 IA/3/2018		Kishan M.V. Vs Vedamurthy M.Y.	Nagaraju G.S.
8	O.S. 86/2019 (ISSUES)		Canara Bank Vs Ayesha Sultana Khanum	Nagabhushan T.N
9	O.S. 138/2019 (ISSUES)		T.M.Pruthvi Raj Vs G.Shivaswamy	Nagabhushan T.N
10	O.S. 140/2019 (ISSUES)		C.H. Shobha Vs N.B. Basavaraju	M.R. Girish
11	O.S. 166/2019 (ISSUES) IA/1/2019		S.M. Mruthyunjaya Vs Lalithamma	M.R. Girish
12	O.S. 178/2019 (ISSUES)		Shyla Vs Nanjamari	Udayakumar T.K
13	O.S. 208/2019 (ISSUES)		Jayamma @ Jayalakshmi Vs Lakkamma	Lingappa.K.B
14	O.S. 106/2017 (ISSUES)		R. Shivakumar Vs Rathnamma	

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15	O.S. 127/2018 (ISSUES) IA/1/2018		Katamma Vs Rangappa @ Pujari Rangappa	G.S. Mallesh
16	O.S. 98/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		MOHAMED SHAMEER ANOTHER Vs THE MANAGER KARNATAKA STATE INDUSTRY AND COMMERCE CO-OP BANK LTD TUMKUR ANOTHER	T.K. UDAYKUMAR
17	O.S. 302/2014 (ARGUMENTS)		PAVITHRA Vs VEDANANDA	T.K. UDAYKUMAR
18	O.S. 100/2015 (JUDGEMENT) IA/2/2015 IA/1/2015		K.R. MANJE GOWDA Vs H.J. ANANDAKESHVA MURTHY	H.S. SURABHI DHENU
19	O.S. 2/2015 (ORDERS) IA/2/2015 IA/1/2015		HUCHAIAH Vs DODDARANGAIAH	S.SOMASUNDAR
20	O.S. 372/2017 (ORDERS)		Shobha Vs Jayamma	
Cases listed below are adjourned due to Covid 19				
21	O.S. 340/2016 (SUMMONS)	23-07-2020	Chidanandaswamy Vs M.N.Rajanna	
(KID 10-4(A)/0000340/2016)				
22	O.S. 356/2016 (SUMMONS)	23-07-2020	Honnamma Vs Sannadoddaiah	
23	O.S. 62/2020 (SUMMONS)	23-07-2020	Renukaiah K.N. Vs Gangamma	B SATHIS
24	O.S. 88/2020 (SUMMONS) IA/1/2020 IA/2/2020	23-07-2020	Ibrahim Pasha Vs Aneef	Ramachandraiah.H.C
25	O.S. 94/2020 (SUMMONS) IA/1/2020 IA/2/2020	23-07-2020	Savitha Vs Jayasheela	Shobhadevi. S.V
26	O.S. 106/2020 (SUMMONS) IA/1/2020	23-07-2020	S. Darshan Vs S. Ravish	Ramaswamy Iyengar K.S
27	O.S. 108/2020 (SUMMONS) IA/1/2020	23-07-2020	Radhamma Vs Nanjamma	M.R. Girish

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28	O.S. 122/2020 (SUMMONS) IA/1/2020 IA/2/2020	23-07-2020	K.V. Jayalakshmi Vs Shivarajaiah	Lakshman.H
29	O.S. 280/2011 (NOTICE) IA/4/2011 IA/3/2011 IA/1/2011 IA/2/2011	23-07-2020	NETHRAVATHI @ NETHRA Vs KARKANE HANUMANTHAJAH @ HANUMANTHAIAH	T.N.NAGABHUSHAN
30	EX 35/2020 (NOTICE)	23-07-2020	Padma Vs Kamala	H.Lakshman
31	O.S. 54/2017 (For Objection)	23-07-2020	K.S. Ramachandraiah Vs Ravi	
(O.S./0000054/2017)				
: O.S./0000054/2017				
32	O.S. 243/2017 (For Objection) IA/2/2017 IA/1/2017 IA/3/2017	23-07-2020	Revanna Vs The Thahsildar, Tiptur	
33	O.S. 304/2019 (For Objection) IA/1/2019 IA/2/2019	23-07-2020	Sardar Sab Vs Divisional Manager	Fouzia Khanam
34	EX 21/2020 (For Objection)	23-07-2020	Canara Bank Vs M.G. Somashekaraiah	Nagabhushan T.N
35	FDP 6/2011 (HEARING) IA/3/2011 IA/1/2011 IA/2/2011	23-07-2020	SAROJAMMA G.S Vs MANJUNATHA OTHERS	H. BASAVARAJU
36	O.S. 238/2015 (HEARING) IA/1/2015	23-07-2020	PARVATHAMMA Vs SHIVANNA	G SHRINIVASA MURTHY
37	EX 206/2013 (Steps)	23-07-2020	H.S.SHIVABASAPPA Vs Y.V. GANESH	B.G.CHANDRAPPA
38	EX 32/2015 (Steps)	23-07-2020	MS.SHRIRAM CHITS KARPVT. LTD. TIPTUR RBY. SHARATHKUMAR.N. Vs P.GANESH	
39	FDP 3/2017 (Steps)	23-07-2020	Veena Vs Devaraju	

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40	EX 20/2019 (Steps)	23-07-2020	Syndicate Bank Vs Boddaiiah	Mohamed Afroze Ahamed
41	EX 36/2019 (Steps)	23-07-2020	Syndicate Bank Vs B.S.Ramesh	Mohamed Afroze Ahamed
42	EX 40/2019 (Steps)	23-07-2020	Syndicate Bank Vs Mukthiyar pasha	Mohamed Afroze Ahamed
43	EX 61/2019 (Steps)	23-07-2020	S.B. Basavaraju Vs M.S. Paramesh dead by Lrs.	Basappa
44	EX 75/2019 (Steps)	23-07-2020	Karnataka Bank Ltd., Vs A.T. Manjunath	Sreedhara.N.N
45	EX 76/2019 (Steps)	23-07-2020	Karnataka Bank Ltd., Vs Veerabhadrapa B.S.	Sreedhara.N.N
46	FDP 8/2019 (Steps)	23-07-2020	G.S.Shivanna Vs Rangappa	Nataraju.M.C
47	O.S. 160/2016 (Amended Plaintiff)	23-07-2020	Shanthabai Vs B.R.Thagaraj	
(O.S./0000160/2016)				
: O.S./0000160/2016				
48	O.S. 269/2016 (Amended Plaintiff)	23-07-2020	N.M.Nataraju, Vs Chennegowda	
(O.S./0000269/2016)				
: O.S./0000269/2016				
49	O.S. 200/2018 (Settlement)	23-07-2020	Thimmappa Vs N.G. Manjunatha	A.M. Vidyashankar
50	O.S. 206/2018 (Settlement)	23-07-2020	State Bank of India Vs Sri. Yathiraju P.N.	Lakshman.H
51	O.S. 194/2011 (EVIDENCE) IA/1/2011 IA/2/2011	23-07-2020	SOMASHEKARAIH Vs NIRANJANASWAMY K.S.	S.SOMASUNDAR T.K. UDAYKUMAR
52	O.S. 60/2012 (EVIDENCE)	23-07-2020	NANJAPPA Vs SHANKARAIH	BHARATHRAJ
53	O.S. 94/2013 (EVIDENCE) IA/1/2013 IA/2/2013	23-07-2020	T.N.SHIVANANDA Vs S.SIDDARAMACHAR	M.C. NATARAJ

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54	O.S. 220/2013 (EVIDENCE)	24-07-2020	S.R. KESHAVAMURTHY Vs H.RUDRAIAH	B.G.KRISHNAMURTHY
55	O.S. 426/2013 (EVIDENCE) IA1/2013 IA2/2013	24-07-2020	R.S. SHANKARAPPA Vs R.S. CHANNEGOWDA	
56	O.S. 32/2014 (EVIDENCE) IA1/2014 IA2/2014	24-07-2020	B.MANJAPPA @ MANJANNA Vs GANGANNA	K.B.LINGAPPA
57	O.S. 78/2014 (EVIDENCE) IA1/2014 IA2/2014	24-07-2020	L. BHAGYA Vs H A YOGANANDA	H.C. RAMACHANDRAIAH
58	O.S. 298/2014 (EVIDENCE)	24-07-2020	BASAVARAJU Vs SREE BISALU THIMMAPPASWAMY HIGH SCHOOL N.V.KERE TIPTUR TQ. RBY.SECRETARY. V.SHIVANNA	K.S. RAMASWAMY IYENGAR
59	O.S. 306/2014 (EVIDENCE) IA1/2014	24-07-2020	VANAJAKSHI.B.C. Vs B.CHANNABASAPPA AND OTHERS	KALYANAKUMAR N.K.
60	O.S. 312/2014 (EVIDENCE)	24-07-2020	N.SHIVANNA Vs RAMAKRISHNAIAH	H.C. RAMACHANDRAIAH
61	O.S. 334/2014 (EVIDENCE) IA1/2014 IA2/2014	24-07-2020	MANGALAMMA Vs H.RUDRAIAH	M.R. GIRISH
62	O.S. 242/2015 (EVIDENCE) IA2/2015 IA1/2015	24-07-2020	R.C.NAGARAJU Vs T.S.SHIVANANDA	M.R. GIRISH
63	O.S. 384/2015 (EVIDENCE) IA2/2015 IA1/2015	24-07-2020	H.N. MAHADEVAIAH Vs GANGADHARAJAH	S.V. SHOBHADEVI
64	O.S. 179/2016 (EVIDENCE)	24-07-2020	B.M. Harshitha Vs V.S. Mohankumar	
65	O.S. 201/2016 (EVIDENCE)	24-07-2020	Malini alias Mallamma Vs Siddamma	
66	O.S. 204/2016 (EVIDENCE)	24-07-2020	Nanjappa Vs Thimme shetti	H.LAKSHMAN

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67	O.S. 161/2017 (EVIDENCE)	24-07-2020	Sri Umesh Vs Sri. S Shivapanchakshari	
68	O.S. 350/2018 (EVIDENCE) IA/1/2018 IA/2/2018	24-07-2020	Lakshamma Vs Dayananda	Lakshman.H
69	EX 142/2013 (Call on)	24-07-2020	SRI. RAM CHITS K PVT LTD Vs SHANTHAMMA AND CHANDRASHEKARAI AH	
70	EX 38/2015 (Call on)	24-07-2020	MS.SHRIRAM CHJITS KAR PVT. LTD. TIPTUR RBY. SHARATHKUMAR.N. Vs MALLESHAPPA AND OTHERS	B.N. AJEY
71	EX 44/2015 (Call on)	24-07-2020	MS.SRIRAM CHIT'S KAR PVT. LTD TIPTUR RBY. SHARATHKUMAR Vs G.S.SHIVASHANKAR AND OTHERS	B.N. AJEY
72	EX 52/2015 (Call on)	24-07-2020	MS.SHRIRAM CHITS KARPVT. LTD. TIPTUR RBY. SHARAWTHKUMAR.N. Vs GIRISH.S.BHAT	B.N. AJEY
73	O.S. 346/2019 (Call on) IA/1/2019	24-07-2020	H.R. Manjegowda Vs B.M. Siddappa	M.R. Puttaraju
74	O.S. 166/2014 (Notice to defendant/s) IA/1/2014 IA/2/2014	24-07-2020	RANGASWAMY Vs RANGAMMA	S.SOMASUNDAR
75	O.S. 278/2016 (Plaintiff Evidence)	24-07-2020	Jagadeesh Vs Nanjappa	G.NAGARAJA
76	O.S. 342/2016 (Plaintiff Evidence)	24-07-2020	Siddaramaiah Vs Kempaiah	
77	O.S. 154/2017 (Plaintiff Evidence)	24-07-2020	T.B Nataraju Vs S.T Maheshwara Swamy	
78	O.S. 3/2018 (Plaintiff Evidence) IA/1/2018	24-07-2020	S.R. Shivaprakasha shetti Vs S.H. Rajashekarappa @ Karadi mane Rajanna	

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79	O.S. 336/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018 IA/3/2018	24-07-2020	B.R. Sundaresh Vs B. Rudraiah	Jagadeesh.B.D
80	O.S. 92/2019 (Plaintiff Evidence) IA/1/2019	24-07-2020	Bhagyamma Vs Jayamma	Shivakumara
81	O.S. 114/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	24-07-2020	A.M. Kantharaju Vs Jagadisha	Lingappa.K.B
82	EX 49/2017 (ORDERS)	24-07-2020	N.C. Lakshmi Vs Jayamma	Udayakumar T.K
83	O.S. 342/2013 (For clarification,) IA/1/2013 IA/2/2013	24-07-2020	MALLIKARJUNAIAH Vs SHASHIDHARA AND ANOTHER	B.G.CHANDRAPPA
84	Misc 5/2014 (For clarification,)	24-07-2020	K.NANJAMARI Vs SIDDARAMAIAH	B.G.CHANDRAPPA
85	O.S. 330/2013 (Await Report) IA/1/2013	24-07-2020	VIJAYAKUMAR AND ANOTHER Vs K.B.NAGARAJU AND ANOTHER	

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Cases listed below are adjourned due to Covid 19				
1	C.C. 951/2014 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	NONAVINAKERE P.S. Vs NATARAJU 2 OTHERS	
2	C.C. 1956/2015 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	NONAVINAKERE P.S. Vs UMESHAIHAH M.R.	
3	C.C. 864/2016 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Kemparaju	
4	C.C. 880/2016 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Honnavalli Police Vs Jayadevappa	FOUZIA KHANUM
(C.C./0000880/2016)				
: C.C./0000880/2016				
5	C.C. 1084/2016 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Honnavalli Police Vs Prasannakumar,	
(C.C./0001084/2016)				
: C.C./0001084/2016				
6	C.C. 1572/2016 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Honnavalli Police Vs Junaid M	
7	C.C. 153/2017 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Nandakumar	
8	C.C. 713/2017 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Honnavalli Police Vs Muniyappa	
9	C.C. 714/2017 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Honnavalli Police Vs Ravikumar.S.K.	
(C.C./0000714/2017)				
: C.C./0000714/2017				
10	C.C. 792/2017 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Ananda	
(C.C./0000792/2017)				
: C.C./0000792/2017				

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11	C.C. 793/2017 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Ananda	
(C.C./0000793/2017)				
: C.C./0000793/2017				
12	C.C. 794/2017 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Ananda,	
(C.C./0000794/2017)				
: C.C./0000794/2017				
13	C.C. 795/2017 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Ananda	
(C.C./0000795/2017)				
: C.C./0000795/2017				
14	C.C. 796/2017 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Honnnavalli Police Vs Ananda	
(C.C./0000796/2017)				
: C.C./0000796/2017				
15	C.C. 635/2018 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Honnnavalli Police Vs Nagaraju	State by Complainant
16	C.C. 203/2020 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Shivannagowda	State by complainant
17	C.C. 204/2020 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Karthik	State by Complainant
18	C.C. 247/2020 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	H.R. Manjunatha Vs S.P. Janith	Somasundar S
19	C.C. 251/2020 (SUMMONS)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Anil	State by Complainant
20	C.C. 1339/2013 (Re-Issue NBW to Accused)	23-07-2020 (11:00-12:00 AM)	N.V. KERE P S Vs HARISHA	
21	C.C. 582/2014 (Re-Issue NBW to Accused)	23-07-2020 (11:00-12:00 AM)	HONNAVALLI POLICE Vs BASAVARAJU	
22	C.C. 322/2016 (Re-Issue NBW to Accused)	23-07-2020 (11:00-12:00 AM)	Honnnavalli Police Vs Harisha	

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23	C.C. 1315/2017 (Re-Issue NBW to Accused)	23-07-2020 (11:00-12:00 AM)	Honnavalli Police Vs Nikhil	
24	Crl.Misc. 3/2019 (For Objection)	23-07-2020 (11:00-12:00 AM)	Manjamma Vs Arunkumar	C.D.P.O.
25	Crl.Misc. 29/2019 (Petitioner Evidence)	23-07-2020 (11:00-12:00 AM)	Geetha Vs C.K. Madhu	State by complainant
26	Crl.Misc. 121/2019 (Petitioner Evidence)	23-07-2020 (11:00-12:00 AM)	P. Triveni Vs M. Jayaram Nayak	Shobhadevi. S.V
27	Crl.Misc. 236/2019 (Petitioner Evidence)	23-07-2020 (11:00-12:00 AM)	Ravi M.G. Vs The Thahsildar, Tiptur	Ramaswamy Iyengar K.S
28	Crl.Misc. 237/2019 (Petitioner Evidence)	23-07-2020 (11:00-12:00 AM)	Ravi M.G. Vs The Thahsildar, Tiptur	Ramaswamy Iyengar K.S
29	Crl.Misc. 384/2019 (Petitioner Evidence)	23-07-2020 (11:00-12:00 AM)	B.N. Giriappa Vs The Thahsildar, Tiptur	Nataraju.M.C
30	Crl.Misc. 385/2019 (Petitioner Evidence)	23-07-2020 (11:00-12:00 AM)	B.N. Giriappa Vs The Thahsildar, Tiptur	Nataraju.M.C
31	Crl.Misc. 386/2019 (Petitioner Evidence)	23-07-2020 (11:00-12:00 AM)	B.N. Giriappa Vs The Thahsildar, Tiptur	Nataraju.M.C
32	C.C. 1429/2017 (HEARING)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Paramesha aliyas Parama	
33	C.C. 199/2016 (NBW to Accused)	23-07-2020 (11:00-12:00 AM)	N.V. KERE PS Vs PANCHAKSHARI ANOTHER	
34	Crl.Misc. 372/2019 (Steps)	23-07-2020 (11:00-12:00 AM)	Ramanna Vs The Thahsildar, Tiptur	S.K. Sathyanarayana
35	C.C. 1237/2014 (Issue NBW to Accused)	23-07-2020 (11:00-12:00 AM)	N.V.KERE POLICE Vs NANJUNDAIAH	
36	C.C. 1668/2017 (Issue NBW to Accused)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Yatheesh.K.R.	
37	C.C. 1842/2014 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	N.V.KERE POLICE Vs DEVARAJU SHIVANNA	

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38	C.C. 1745/2015 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	NONAVINAKERE P.S. Vs SHIVAKUMARASWAMY M.S. ALIAS SHIVAKUMAR M.S.	
39	C.C. 1840/2015 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	NONAVINAKERE P.S. Vs MANJUNATHA NAGARAJU	
40	C.C. 1880/2015 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	HONNAVALLI POLICE Vs BASAVARAJU	
41	C.C. 1090/2016 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	Honnnavalli Police Vs Lakshman	State by complainant
42	Crl.Misc. 582/2016 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	Premalatha Vs Ashok	
43	C.C. 136/2019 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	Nonavinakere Police Vs Thirthakumar	State by complainant
44	Crl.Misc. 79/2019 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	Kanthamani H.S. @ Kathyayini @ Siddaganga H.S. Vs Mahesh K. @ Rohith	Somasundar S
45	C.C. 176/2019 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	Honnnavalli Police Vs Narayanakumara	State by Complainant
46	C.C. 696/2019 (EVIDENCE)	23-07-2020 (11:00-12:00 AM)	Smt. Kavitha Vs B.V. Kotresh	Sathish.B

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